

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 417 of 2012 in Appeal No.193 of 2011**

**Dated: 22<sup>nd</sup> January, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V. J. Talwar, Technical Member**

**M/s DLF Utilities Ltd.**

**... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission  
& Ors.**

**.... Respondent(s)**

Counsel for the Appellant (s) : Mr. Manu Seshadri  
Ms. Deepti Sarin  
Ms. Shraddna Deshmukh

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Vishal Anand for R-2

**ORDER**

At the request of the learned counsel for the applicant, post  
the matter on **31.01.2013 at 2.30 p.m.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

pg/rkt